

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 4413-4414 of 2003

Sobha Hymavathi Devi... Appellant(s)

vs.

Setti Gangadhara Swamy & Ors.... Respondent(s)

(with appln.(s) for accepting document)

with

C.A. No. 701 of 2004 (with office report).

Date: 12/01/2005 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)

in CA 4413-14/03Ms. K Amareswari, Sr. Adv.

Mr. Guntur Prabhakar, Adv.

Ms. T Anamika, Adv.

Mr. B Ramamurthy, Adv.

in CA 701/04Mr. Sushil Kr. Jain, Adv.

Mr. A.P.Dhamija, Adv.

Mr. H.D. Thanvi, Adv.

Mr. Sarad Singhania, Adv.

Ms. Pratibha Jain, Adv.

For Respondent (s)

in CA 4413-14/03Mr. K Radhakrishnan, Sr. Adv.

Mr. S Udaya K Sagar, Adv.

Ms. Bina Madhavan, Adv.

Mr. Vinayagan, Adv.

for M/s. Lawyer's Knit & Co., Advs.

Mr. T V Ratnam, Adv. (NP)

in CA 701/04Ms. Madhurima Tatia, Adv.

Mr. Indra Makwana, Adv.

Ex-parte.

UPON hearing counsel the Court made the following

O R D E R

Mrs. K. Amareswari, learned senior counsel for the appellant in C.A. No. 4413-4414/2003 started her arguments at 11.45 a.m. and concluded at 3.15 p.m. Thereafter Mr. K.Radhakrishnan, learned senior counsel for the respondents started his arguments and concluded at 3.40 p.m. Then Mr. Sushil Kr.Jain, learned counsel for the appellant in C.A. No. 701/2004 started his arguments and concluded at 3.55 p.m. and thereafter Ms. Madhurima Tatia, learned counsel for the respondents addressed the Court for some time.

Hearing concluded.

Judgment reserved.

(D.P. WALIA)
COURT MASTER

(AJAY KR. JAIN)
COURT MASTER

(VIJAY DHAWAN)
COURT MASTER

LIST OF BOOKS :-